



**Government of Odisha
Office of Special Relief Commissioner**

No. 107 / R&DM(DM), Dt. 07.01.2022

ORDER

Whereas, the State is passing through a critical stage of COVID-19 pandemic due to resurgence of COVID-19 in some parts of the State and it is necessary to strictly adhere to COVID-19 safety protocols for containment of spread of the infection;

And whereas, the Government of Odisha in Revenue & Disaster Management (Disaster Management) vide its Order No.64/R&DM(DM) dt.05.01.2022, have imposed restrictions/ stipulations till 5.00 AM of 1st February, 2022;

Therefore, with a view to ensuring strict social distancing and isolation to contain the spread of COVID-19 pandemic, the Government of Odisha in Revenue & Disaster Management (Disaster Management) Department, in exercise of the powers conferred under Section 24(I) of the Disaster Management Act, 2005 read with Rule 8(1) of the Odisha Disaster Management Rules,2010, in partial modification of all earlier orders, **the State Government do hereby promulgate the following conditions/ stipulations in the State of Odisha till 5.00 AM of 1st February, 2022 :**

1. All Colleges/ Universities/ Technical Educational Institutions (other than Medical Colleges/Nursing Colleges & Institutions under control of Health &FW Deptt.) under the superintendence of Government of Odisha shall remain closed with effect from **10th January, 2022.**
2. The Authorities of Colleges/ Universities/ Technical Educational Institutions shall take all appropriate measures for conducting classes through online/ virtual/ video/ other alternative method of learning mode.
3. All hostels in such academic institutions shall also remain closed with effect from **10th January, 2022.** Students shall be advised to avoid staying in the hostel in the interest of their personal health. However, scholars, researchers and students who desire to stay in hostel for research/ project works or other academic activities may

be permitted to do so subject to student (s) giving undertaking to that effect to the appropriate authorities of the concerned institutions.

4. The concerned Departments will bring out detailed SOP/ guidelines/ circulars in this context.
5. However, all ongoing offline examinations shall be allowed to continue as per programme by complying to Covid appropriate behaviour.
6. Teaching and non- teaching employees of Colleges/ Universities / Technical Educational Institutions shall work as per prevailing guidelines for government servants and perform duty such as taking online classes/ academic/ semi academic and administrative functions etc. as assigned to them by the Authorities.
7. Coaching Institutions/ Organisations/ Individuals offering coaching services to students shall not run off-line/ physical coaching/ classes. However, virtual/ on-line coaching shall be permitted to continue.

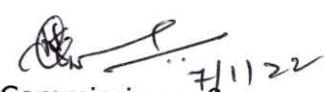
Any person found violating this order shall be punished under the provision of the Disaster Management Act,2005 and other relevant laws.

By order of the Governor


Chief Secretary, Odisha

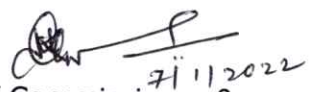
Memo No. 108 /R&DM(DM) Date: 07.01.2022

Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Private Secretary to all Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner for kind information.


Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)

Memo No. 109 /R&DM(DM) Date: 07.01.2022

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Director General of Police, Fire Services, C.G. Home guards and Director, Civil Defence/Police Commissioner, Bhubaneswar-Cuttack/ All RDCs/ All Collectors/ All Superintendents of Police/ All Municipal Commissioners/ Member Secretary, State Pollution Control Board for kind information and immediate necessary action.


Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)